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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/161/2020 IN
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : MUTHUIAH THEVAR RAJAPANDIAN (RP) (UNIQUE
ROOF PVT LTD)
NAME OF THE RESPONDENT(S) : SREE AYYAPPA MEDICAL COLLEGE &
RESEARCH FOUNDATION & 2 ORS
UNDER SECTION : SEC 25 (2)(B) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1)	MUTHUIAH THEVAR RAJAPANDIAN (9487024173)	IRP	

ORDER

Learned IRP is present in person and represents that an individual copy of this Application has been duly despatched to the Respondents and to this effect the despatch proof has also been annexed along with the Application. However, none present for the Respondents and in the circumstances RP is directed to furnish the delivery tracking report correlating with the despatch proof in relation to the service of the Application upon the Respondents. In addition, the RP to take steps to take notice through **this Tribunal** to have the Application served upon the Respondents intimating the next date of hearing, which is fixed on **25.03.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)